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सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – IV on 23.11.2026 will not be taken up. The next dates of hearing will be notified later.

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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1548 of 2024 **Part Heard**	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvt. Ltd. **With**	Udit Mendiratta	Sinha Shrey Nikhilesh Swastik K Verma- R1
2.	Comp. App. (AT) (Ins) No. 1553 - 1555 of 2024 & I.A. No. 6632 of 2025 **Part Heard**	Vistra ITCL (India) Ltd. Vs. Wiztown Planners Pvts. Ltd. & Anr.	Udit Mendiratta	Sinha Shrey Nikhilesh Swastik K Verma- R1 Abdesh Chaudhary Nishi Kant Singh
3.	Comp. App. (AT) (Ins) No. 1165 of 2026 & I.A. No. 4537, 5403 of 2026 **Part Heard**	Sachin Naveen Sinha Vs. Insolvency and Bankruptcy Board of India Through Its Chairperson	Sachin Naveen Sinha- in person.	Ashish Verma Kriti

4.	Comp. App. (AT) (Ins) No. 1609 of 2025 & I.A. No. 6315 of 2025, 4353 of 2026 **(With Defects)**	Sachin Naveen Sinha Vs. Viratra Export Pvt. Ltd. & Anr.	Rashmi Kumari	Ajay Kumar Atolia-R1
5.	Comp. App. (AT) (Ins) No. 1624 – 1626 of 2025 & I.A. No. 6395, 6396, 6397, 6398, 6399, 6400, 6401, 6403 of 2025	Sun Infonet Pvt. Ltd. Vs. Haryana Telecom Ltd. & Ors. **With**	Archna Yadav	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
6.	Comp. App. (AT) (Ins) No. 1789 – 1792 of 2025 & I.A. No. 6981, 6982, 6983, 6984, 6986, 6987, 6988, 6985, 6989, 6990, 6991 of 2025	Rama Land & Finance Company Vs. Haryana Telecom Ltd. & Ors. **With**	Pulkit Deora	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
7.	Comp. App. (AT) (Ins) No. 1648 & 1649 of 2025 & I.A. No. 6501, 6502, 6503, 6504 of 2025 **(With Defects)**	Deepinder Singh & Ors. Vs. Abhimanyu Singh Mehlawat & Anr. **With**	Karan Malhotra	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
8.	Comp. App. (AT) (Ins) No. 1650 – 1656 of 2025 & I.A. No. 6505, 6506, 6507, 6508, 6509, 6510, 6511, 6512, 6513, 6514, 6515, 6516, 6517, 6518, 7033 of 2025 **(With Defects)**	Madhava Prasad Vs. Abhimanyu Singh Mehlawat & Anr. **With**	Karan Malhotra	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera

9.	Comp. App. (AT) (Ins) No. 2045 of 2025 & I.A. No. 7996, 7997, 7998, 7999 of 2025	ICL Enterprises LLP & Anr. Vs. Haryana Telecom Ltd. & Ors.	Eshna Kumar	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera

By order of Hon'ble Chairperson
-Sd/-
Registrar